GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE

LOK SABHA STARRED QUESTION NO. 291 TO BE ANSWERED ON 06.12.2016

Biodiversity hotspots

*291. DR. THOKCHOM MEINYA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the identified Biodiversity hotspots in the country, State-wise;
- (b) the initiatives/steps taken by the Government to safeguard these hotspots;
- (c) whether the Government has allocated/sanctioned funds for the protection and preservation of these hotspots; and
- (d) if so, the details thereof during the last three years and the current year, location and State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

(a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 291 TO BE ANSWERED ON 6.12.2016 REGARDING BIODIVERSITY HOTSPOTS BY DR. THOKCHOM MEINYA.

- (a) According to India's Fifth National Report submitted to the Convention on Biological Diversity (CBD) in 2014, out of the 34 global biodiversity hotspots, four are present in India which are:
 - (i) **Himalaya**: (Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim, Arunachal Pradesh, Meghalaya, Nagaland, Manipur, Mizoram, Tripura, and hill regions of Assam and West Bengal).
 - (ii) **Indo-Burma**: (Arunachal Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim and Tripura)
 - (iii) Western Ghats and Sri Lanka: (Gujarat, Maharashtra, Goa, Karnataka, Kerala and Tamil Nadu)
 - (iv) Sundalands: Nicobar group of Islands
- (b) Some important initiatives taken by the Government for safeguarding these hotspots in the country include: survey, inventorization, taxonomic validation and threat assessment of floral and faunal resources; assessment of the forest cover to develop an accurate database for planning and monitoring; establishment of a Protected Area Network of National Parks, Wildlife Sanctuaries, Conservation and Community Reserves; designating Biosphere Reserves for conservation of representative ecosystems; undertaking of species oriented programmes, such as Project Tiger and Project Elephant; complemented with ex-situ conservation efforts. In addition, Biological Diversity Act 2002 has also been enacted with the aim to conserve biological resources of the country and regulation of access to these resources to ensure equitable sharing of benefits arising out of their use, under which a National Biodiversity Authority and State Biodiversity Boards in all States have been set up for implementing the provisions of the Act.
- (c) & (d) The Government has released funds for the protection and preservation of these hotspots to States/UTs during the last three years and current year through various Central and Centrally Sponsored Schemes including 'Integrated Development of Wildlife Habitats' (Annex-1), Project Tiger (Annex-2), Project Elephant' (Annex-3). The Department of Biotechnology has an Environmental Biotechnology programme with the overall aim of *ex-situ* conservation and characterization of biodiversity in various parts of country, including biodiversity hotspots in Western Ghats and North Eastern Region of India. The details of the funds released during the last three years and current year under this programme are given at Annex-4.

Details of funds released to State/ UT Governments under CSS-'Integrated Development of Wildlife Habitats' during last three years and the current year

Rs. in lakhs)

	Rs. in lakhs				
S.No.	Name of	2013-14	2014-15	2015-16	2016-17
	States/UTs				(As on
					24.11.2016)
1	A& N Islands	150.00	00	100.00	118.49
2	Andhra Pradesh	00	63.31	0	0
3	Arunachal Pradesh	220.439	00	304.02	256.8107
4	Assam	138.88	149.11	87.10	0
5	Bihar	34.8715	85.249	108.011	100.576
6	Chhattisgarh	408.74	482.087	213.409	278.9453
7	Goa	00	00	00	0
8	Gujarat	537.84457	634.94	395.798	497.604
9	Haryana	00	14.71	99.33	124.6572
10	Himachal Pradesh	475.849	430.345	431.837	280.31
11	Jammu & Kashmir	485.747	506.761	354.00	336.50626
12	Jharkhand	97.7655	101.12	18.62	0
13	Karnataka	351.00	483.7769	262.13	325.52
14	Kerala	505.782	818.491	967.386	700.317
15	Madhya Pradesh	454.354	371.354	394.565	322.265
16	Maharashtra	470.772	402.723	277.94	497.35
17	Manipur	80.80	129.192	248.919	340.032
18	Meghalaya	25.56	44.87	38.3902	55.23
19	Mizoram	210.334	131.54134	94.55	1196.76
20	Nagaland	15.375	85.155	235.48	169.226
21	Odisha	341.7448	350.3229	246.8365	279.65
22	Rajasthan	430.884	367.296	314.788	429.99763
23	Sikkim	129.27836	169.15643	290.32635	145.52
24	Tamil Nadu	277.7918	280.626	113.261	0
25	Telangana		-		0
26	Uttar Pradesh	323.531	224.899	235.05	250.956
27	Uttarakhand	326.282	141.116	188.318	482.35076
28	West Bengal	184.3735	108.847	100.934	237.66
29	Puducherry	0	12.00	00	0
	TOTAL	6677.99903	6588.99857	6120.99905	7426.73385

Details of the funds allocated and disbursed during each of the last three years and the current year, State-wise under CSS-"Project Tiger".

(Rs. in Lakhs)

		2013-14	2014-15	2015-16	2016-17
Sl. No.	States				(as on
					31.10.2016)
1	Andhra Pradesh	211.7804	184.141	0.00	173.486
2	Arunachal	757.1705	658.426	429.53900	522.945
	Pradesh				
3	Assam	808.9665	1509.389	1425.4130	649.213
4	Bihar	285.0898	317.096	223.55051	384.655
5	Chhattisgarh	583.056	609.827	398.94500	626.567
6	Jharkhand	251.168	199.080	47.98470	251.949
7	Karnataka	2016.0318	1565.773	1378.19440	2841.8574
8	Kerala	489.296	517.5351	396.60100	623.543
9	Madhya Pradesh	4815.734	4335.118	1421.00700	7458.9974
10	Maharashtra	3453.3483	3425.524	3923.07890	4956.65
11	Mizoram	233.68	232.189	187.98450	234.438
12	Odisha	786.9	707.391	544.80052	719.848
13	Rajasthan	512.848	627.192	1257.80800	280.623
14	Tamil Nadu	763.255	864.316	1950.17128	838.258
15	Telangana	0.00	0.00	214.81920	239.259
16	Uttarakhand	384.045	391.1941	683.98538	961.383
17	Uttar Pradesh	525.876	760.928	624.54630	1057.045
18	West Bengal	348.516	596.882	376.50781	536.1407
19	Goa	2.05	0.00	0.00	0.00
	Total	17,228.81133	17,502.00	15,484.9365	23356.8575

Annex-3

Details of funds released to State Governments under CSS-'Project Elephant' during last three years and the current year

(Rs. in lakhs)

Sl. No	State/UTs	2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	-	13.523	-	13.62282
2	Arunachal Pradesh	83.48	97.714	61.206	80.0496
3	Assam	173.00	236.664	-	-
4	Chhattisgarh	49.622	43.7456	21.91	61.1624
5	Jharkhand	95.655	88.4256	53.453	73.47
6	Karnataka	325.412	225.319	181.054	254.80
7	Kerala	252.90	236.72	204.54	343.89696
8	Maharashtra	18.682	38.202	8.062	14.335
9	Meghalaya	101.00	118.838	81.387	104.2128
10	Nagaland	21.75	44.8132	15.44	20.3143
11	Orissa	257.60	153.35	105.63	182.4276
12	Tamil Nadu	211.00	251.208	160.533	25.80
13	Tripura	9.766	6.03	26.10932	22.464
14	Uttar Pradesh	-	5.16	15.33	14.174
15	Uttarakhand	115.068	103.908	82.61	175.4576
16	West Bengal	97.626	103.814	105.174	101.45
17	Haryana	30.97	-	10.00	-
18.	Bihar	-	-	3.008	16.2904
19.	Rajasthan	-	-	-	15.84
20.	Punjab	-	-	-	1.825
21.	Madhya Pradesh	-	-	-	6.8442
	Total	1843.531	1767.4344	1135.44632	1528.43668

Environmental Biotechnology programme

S. No.	Title of the project	Name of the Institute	Total Allocated Cost (Rs. in lakhs)	Date of project sanction and Project Duration
1.	thwaitisii, V. wightii and Eulophia cullenii three Endangered Orchids of Western Ghats through	Jawaharlal Nehru Tropical Botanic Garden & Research Institute, Thiruvananthapuram, Kerala		Sanctioned on 29.07.2010 for 5 Years
2.	Conservation of critically endangered and economically important species <i>Mysristica malabarica</i> in the central Western Ghats using ecological niche models as a tool to identify areas for conservation.	Agriculture Sciences, Bangalore; and ATREE, Bangalore, Karnataka		Sanctioned on 14.02.2011 for 3 Years
3.	Patterns of Distribution of Selected Faunal Groups in the Agasthiamalai Hills, Western Ghats, Kerala, India	Ornithology And		Sanctioned on 23.05.2011 for 3 Years
4.	Patterns of distribution and diversification in select snake genera in the Western Ghats and Northeast India	Science, Bangalore,	28.23	Sanctioned on 19.09.2011 for 3 Years
5.	Preventing extinction and improving conservation status threatened plants through application of biotechnological of tools	project involving 32 Indian research		Sanctioned on 23.03.2012 for 5 years
6.	Impacts of habitat fragmentation on the host parasite interaction in endemic and endangered animals of Western Ghats	Biology, Hyderabad,		Sanctioned on 08.11.2012 for 3 Years

S1.	Name of Institute	Sanctioned Cost (Rs. in	
No.	N. d. E. allellar at a column at a late	lakhs)	
1	Noth East Hill University, Shillong, Meghalaya	268.046	
2	Sikkim University, Gangtok, Sikkim	27.612	
3	GBPIHED (Sikkam Unit), Gangtok, Sikkim	31.742	
4	BSI, Howrah, West Bengal	26.352	
5	Mozoram University, Aizawl, Mizoram	29.352	
6	Assam University, Silchar, Assam	27.152	
7	Tripura University, Tripura	23.652	
8	RPRC, Bhubaneswar, Orissa	32.384	
9	OUAT, Bhubaneswar, Orissa	31.484	
10	SKU, Anantpur, Andhra Pradesh	25.852	
11	GBPIHED, Kullu Unit, Himachal Pradesh	39.372	
12	IHBT, Palampur, Himachal Pradesh	39.352	
13	YSPUH & F, Solan, Himachal Pradesh	28.102	
14	Goa University, Goa	35.71	
15	UAS, Dharwad, Karnataka	24.602	
16	BSKK Vidyapeeth, Dapoli, Maharashtra	24.602	
17	Manipur University, Imphal, Manipur	21.602	
18	Nagaland University, Lumami, Nagaland	55.204	
19	GU, Gauhati, Assam	64.808	
20	BSI, Itanagar, Arunachal Pradesh	46.744	
21	CAU, Pasighat, Arunachal Pradesh	31.352	
22	NERIST, Nlrjuli, Arunachal Pradesh	25.852	
23	FRLHT, Bangalore, Karnataka	78.222	
24	IIHR, Bangalore, Karnataka	37.416	
25	Delhi University, Delhi	58.332	
26	BSI, Dehradun, Uttaranchal	25.924	
27	JNVU, Jodhpur, Rajasthan	53.164	
28	CAZRI, Jodhpur, Rajasthan	48.384	
29	University of Kashmir, Srinagar, Jammu &	61.688	
	Kashmir		
30	GBPIHED, Almora, Uttaranchal	47.204	
31	BGSB, Rajouri, Jammu & Kashmir	48.204	
32	DIHAR, Leh, Ladakh, Jammu & Kashmir	32.08	
	Total	1451.548	